

(ख) एक विशेष समय-यावन्दी अभियान शुरू किया गया है और उसके समय-यावन्दी निष्पादन में सुधार लाने के सम्भव प्रयास किये जा रहे हैं ।

**Railway Service Commission Constituted in Assam**

4111. SHRI ISMAIL HUSSAIN KHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether a Railway Service Commission has been constituted in Assam;

(b) if so, its composition and function; and

(c) whether it is represented by any member from minority community and Scheduled Castes and Scheduled Tribes?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes.

(b) The Commission consists of a Chairman and a Member-Secretary. The Commission will recruit Class III personnel for the Northeast Frontier Railway.

(c) The post of Chairman is being filled by a member from the Scheduled Castes and that of the Member Secretary by a person belonging to the Scheduled Tribes.

**Construction of a Separate Stair case for Chief Election Commissioner**

4112. SHRI ARJUN SINGH BHADRAI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether there has been any proposal to construct a separate stair-case for the exclusive use of the Chief Election Commissioner leading right upto his room in his office;

(b) the approximate cost involved in this project; and

(c) the necessity for undertaking this project?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) to (c). There is a proposal to construct an additional free standing staircase, in consultation with the C.P.W.D., for use by the Chief Election Commissioner and other V.I.Ps. Estimates from the C.P.W.D. in regard to this proposal have not yet been received. The building 'Nirvachan Sadan' accommodates not only the Election Commission of India, but also the offices of the Ministry of Finance (Insurance) and the Border Security Force. The building has only one staircase which according to the Election Commission, is found always congested. This is a general pool building and any alterations or additions are required to be carried out by the C.P.W.D.

**Raising of Platforms at Gangatekuri Station**

4113. SHRI GADADHAR SAHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether in the interest of passengers raising of platform at Gangatekuri station of Katra-Azim gang line of eastern section of Railway is essential urgently required and an obligatory duty on the part of the Railways; and

(b) if so, what decision and actions are being or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). Gangatekuri railway station on the Eastern Railway is provided with UP and DOWN rail level platforms which are considered adequate for the present level of traffic offering at this station. At present there is no proposal to increase the level of the platforms.